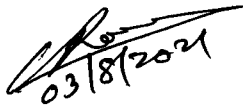


NOTICE

All the parties , Advocates and Litigants are hereby informed that all the Caveats Lodged in the Registered up to 28/02/2021 are due for disposal after the Limitation Period of 90 days, under section 148 A code of Civil Procedure. The List of Caveats Registered up to 28/02/2021 is enclosed herewith.

All the Parties , Advocated and Litigants are called upon to Furnish the suit numbers, either they have received notice of caveat or the suits filed by them in respect of the subject matter by of against them, within 15 days, hereof , failing which all the caveat shall be disposed off without any further cognizance.


03/8/2021

Superintendent


21/8/21

Asst.Registrar

Dy. Registrar


3/8/2021

Addl.Registrar


Amur
2/8/21